

HIGH COURT OF DELHI : NEW DELHI

No. 380 /Filing (O)/HDC 2026
Dated : 01.04.2026

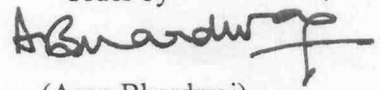
CIRCULAR

It is hereby circulated for information and compliance by all concerned that a new Limitation Tab in e-filing software related to entry of 'Limitation Period details' in all the fresh cases/applications on the Original Side of this Court, has been approved by the competent authority.

Accordingly, henceforth, all the concerned scrutiny assistants shall enter the limitation details by clicking on 'Update Delay' Link provided under the header 'Type' of e-filing software. Then, the user will be migrated to 'Limitation Entry' page wherein the details like date of filing, date of impugned order, expiry of limitation period, period of limitation provided for the case in hand, exclusion of time permitted by Limitation Act or any other act including exclusion of time spent in obtaining certified copies, calculation for delay in filing/re-filing, if any shall be entered and saved.

The limitation details entered in the field at the time of filing of Suit/Petition/IA etc., will be available in a downloadable pdf format. The Dealing Assistants of Portfolio Branch may access the same for further action.

Order by



(Arun Bhardwaj)
Registrar General

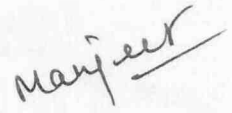
5620-5626
Endst. No. _____/Filing (Original)/DHC/2026

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Copy forwarded for information to:-

1. Joint Registrar cum P.A. to Registrar General, High Court of Delhi.
2. The Registrar (IT).
3. The Registrar (Scanning, Records & Digitization).
4. The Registrar (Listing)
5. P.A. to Registrar (IT) for uploading the same on the intranet as well as on the website of this Court under the heading of Notifications and Practice Directions.
6. Notice Board.
7. Guard File.

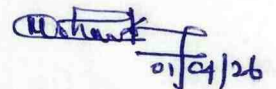
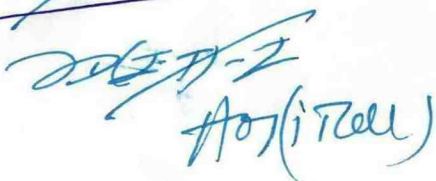
1489/R/IT
01/04/26



(Manjeet Kaur)
Joint Registrar (O)

PA to Reg(IT) - As directed, please get uploaded

Director (IT)



01/04/26



01/04/26